

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.A. No. 58/(MAH)/2017

CORAM:

Present:


SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.02.2017

NAME OF THE PARTIES: M/s. Intelent Global Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
1.	Hemant S. Jha	Deputy	

COMMON ORDER

CSA No. 58/230-232/NCLT/MB/MAH/2017

CSA No. 59/230-232/NCLT/MB/MAH/2017

On the request of the Applicant, list these matters for hearing on  
23<sup>rd</sup> February, 2017.

Sd/-  
**B.S.V. PRAKASH KUMAR**  
MEMBER (JUDICIAL).

Sd/-  
**V. NALLASENAPATHY**  
MEMBER (TECHNICAL).

Dated : 03.02.2017.